

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2285
(To be answered on the 10th March 2016)

DGCA GUIDELINES TO AIRLINES

2285. SHRIMATI VANAROJA R.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has asked all airlines to stop allowing excessive duty free material and extra crew baggage on board;
- (b) if so, the details thereof;
- (c) whether this is being done with a view to ensure efficient fuel management during flight, if so, the details thereof;
- (d) whether the DGCA has also asked the airlines to avoid unwanted extra weight in order to curb additional fuel burden, if so, the detail thereof;
- (e) whether the latest directive of the aviation regulator is part of a detailed circular on climate change initiatives and local air quality monitoring in civil aviation sector; and
- (f) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (f): DGCA has issued a CAR on "Climate Change Initiatives and Local Air Quality Monitoring in Civil Aviation". As per the provisions of this CAR, airlines are required to develop fuel management procedures without compromising with the safety of aircraft and its occupants. Accordingly, to avoid additional fuel burn on account of unwanted extra weight, airlines have been asked for proper weight management.

Airlines have also been asked that carriage of unwanted items such as old magazines & newspapers, excess duty free material, extra water, excessive crew baggage, empty baggage and cargo containers, etc. shall be avoided on board the aircraft during flight. These steps will help in Efficient Fuel management during flight that will lead to reduction in carbon emission. This is one of the measures being adopted globally to reduce the adverse impact of aviation on environment.